

National Company Law Appellate Tribunal, New Delhi

Competition Appeal (AT) No. 07 of 2018

In the matter of:

The Board of Control For Cricket in India **...Appellant**

Vs.

Competition Commission of India & Anr. **...Respondents**

Present:

Appellant: Mr. S. Kulshresthe, Mr. Soujanya, Mr. Karan Sood
Advocates.

Respondent: Ms. Aakansha Kaul, Mr. Maner singh, Mr. Sachin Mishra
Advocates for R-1.

ORDER

26.02.2020 The appeal stands released from part heard. Now the appeal has to be heard denovo by this reconstituted Bench.

Post the matter For Admission '(After Notice)' on **30th March, 2020 at 2.00 P.M.**

[Justice Bansi Lal Bhat]
Member(Judicial)

[Justice Venugopal M.]
Member(Judicial)

ShreeshMerla]
Member(Technical)

sr/nn